

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 238 of 2015
APPEAL NO. 269 OF 2015 & IA NO. 434 OF 2015
AND
APPEAL NO. 12 OF 2016**

Dated: 18th September, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

APPEAL NO. 238 of 2015

Gujarat Granito Manufacturers Association **Appellant(s)**
Vs.
Gujarat Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Sakie Jakaria

Counsel for the Respondent(s) : Ms. Poorva Saigal
Mr. Shubham Arya for R-2 & 3

APPEAL NO. 269 OF 2015 & IA NO. 434 OF 2015

Essar Power Gujarat Ltd. **Appellant(s)**
Vs.
Gujarat Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Shourya Malhotra
Ms. Ananya Mohan

Counsel for the Respondent(s) : Ms. Swapna Seshadri
Mr. Shubham Arya
Ms. Poorva Saigal for R-2 & 3

Mr. Sakie Jakharia for R-4

APPEAL NO. 12 OF 2016

Essar Oil Ltd.

.... **Appellant(s)**

Vs.

Gujarat Electricity Regulatory Commission & Ors.

.... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Shourya Malhotra
Ms. Ananya Mohan

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-1

Ms. Swapna Seshadri
Mr. Shubham Arya
Ms. Poorva Saigal for R-2 & 3

ORDER

Learned counsel for the appellant is stated to be in some personal difficulty.

List these matters on **30.10.2017.**

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/tpd